

Opening of Hospital and C.G.H.S. Dispensary in Mehrauli

11112. CHAUDHRY BRAHM PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the medical facilities available to the people of Mehrauli, Delhi are far from satisfactory and doctor-patient ratio is extremely low;

(b) if so, the action Government purpose to take to provide adequate medical facilities like opening of a full-fledged Hospital there,

(c) whether Government have received any representation from the Mehrauli Residents Welfare Association (Regd.) for opening a C.G.H.S. dispensary in Mehrauli, if so, the reaction of Government thereto; and

(d) whether the Government have prepared the list of such Government employees who are covered under C. G. H. S. and are living in Mehrauli and adjoining villages if so, whether a copy of the same will be laid on the Table of the House and if not, whether such a list shall be prepared now?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir. The proposal for opening a CGHS dispensary for the Central Government employees living in Mehrauli and its adjoining villages had been considered. A CGHS dispensary is opened in an area if it has a concentration of 2000-2500 Central Government employees within a radius of 3 KM. The Central Government employees living in the 32 villages as mentioned by the Mehrauli Residents Welfare Association are scattered over a vast area. None of the places mentioned fulfils the norms for opening a CGHS dispensary.

(d) Does not arise, as the Central Government servants living in Mehrauli and its adjoining villages are not covered by the CGHS at present.

Strike by E.S.I. Doctors

11113. SHRI BHAGAT RAM: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether he is aware that doctors in Employees' State Insurance Corporation have decided to go on a token strike on May 7, 1979 to press their demands;

(b) if so, what are their demands; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR RAM KIRPAL SINHA): (a) and (b). The Employees' State Insurance Corporation Medical Officers' Association who had taken a decision to go on strike on the 7th May, 1979 in connection with their demands for regularisation of *ad hoc* Medical Officers and payment of E.S.I. Allowance, have since decided to suspend the proposed action.

(c) Does not arise.

Alleged Misappropriation of Paradeep Trust Fund

11114. SHRI D. AMAT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether attention of Government has been drawn to the news report appearing in the World News of 13th March, 1979 that a huge amount of money has been misappropriated from the Paradeep Trust Fund;

(b) if so, by whom and how much money has been misappropriated; and

(c) steps taken by Government for the recovery of the money?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) The news item, as it appeared in the 'World